

number arrived at by multiplying the number of train units and road vehicle units passed in 24 hours) exceeds one lakh, are being considered for replacement by ROB on cost sharing basis with State Government.

Clearance from Commission of Railway Safety for starting new trains

442. DR. KANWAR DEEP SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether Railways are mandated to get clearance from Commission of Railway Safety before starting new trains;

(b) if so, whether it was alone in case of Talgo and other faster trains; and

(c) the Commission's stand in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) Yes, Sir.

(b) Field trials of Talgo coaches for assessing savings in transit time at different levels of maximum permissible speeds were carried out on existing network of Indian Railways with the approval of Ministry of Railways. These trials were meant for the limited purpose of assessing the savings in transit time and not for certifying the maximum permissible speed of Talgo coaches or introduction of this rolling stock in services. However, for introduction of commercial services with new rolling stock, sanctions as per the extant provisions are being obtained.

(c) Commissioner of Railway Safety of Northern, West Central and Western Circles have written to the Zonal Railways for submitting the details of permission and sanction of competent authority for carrying out the field trials of Talgo coaches on existing network of Indian Railways. Zonal Railways have clarified the position.

Qadian-Beas railway line

443. SHRI PARTAP SINGH BAJWA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Qadian-Beas railway line had got approval from the Ministry in 2011;

(b) whether the approved budget of ₹ 240 crore has been utilized for the project;

(c) whether it is a fact that the works have not been completed till now; and

(d) the reasons for the delay in completion of the project?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) to (d) Project of new line between Qadian and Beas has been sanctioned in Supplementary Demand for Grants 2011-12. No funds have been utilized in construction of new line as even Final Location Survey has not been completed due to public protest.

Development of Multi Functional Complex sites

444. SHRIMATI SASIKALA PUSHPA: Will the Minister of RAILWAYS be pleased to state:

(a) the details of development of Multi Functional Complex (MFC) sites awarded to IRCON, RITES, RVNL, in 2011-12, 2012-13, 2013-14, 2014-15 and 2015-16; and

(b) the details of development of MFC sites awarded to Private Sector in 2011-12, 2012-13, 2013-14, 2014-15 and 2015-16?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) No sites have been assigned to IRCON, RITES and RVNL from 2011-12 to 2015-16 for development of Multi Functional Complex (MFC) sites. However during the year 2009-10, IRCON, RITES, and RVNL have been assigned 24 sites, 14 sites and 2 sites respectively for development of Multi Functional Complexes (MFCs).

(b) The details of developed MFC sites awarded to Private Sector by Rail Land Development Authority (RLDA) during 2011-12 to 2015-16 are as below:

Year	Details of MFC sites
2011-12	NIL
2012-13	NIL
2013-14	Miraj Junction, Shegaon, Kacheguda, Nizamabad, Vijayawada, Anand, Bhuj, Junagadh Junction, Ratlam, Somnath, Zahirabad (Medak).
2014-15	Wardha, Gaya, Patna Saheb, Raxaul Junction, Abu Road, Ajmer, Dharmavaram (near Puttaparthi), Karimnagar, Nellore, Kasaragod, Salem, Tiruttani, Tumkur, Sawai-Madhopur Junction, Vasai Road, Lokmanya Tilak Terminus.
2015-16	Rewa, Kurnool Town, Dhanbad Junction.